

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:5000  
ANSWERED ON:25.04.2013  
GRANT OF MINIRATNA STATUS TO PSUS  
Singh Shri Mahabali

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) the norms regarding grant of Miniratna status to a Public Sector Undertaking (PSU);
- (b) the names of the PSUs which have been accorded the status of Miniratna;
- (c) whether the Government has received any proposals for grant of Miniratna status to certain PSUs; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF HEAVY INDUSTRY AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a): As per the criteria laid down by the Government, the Central Public Sector Enterprises (CPSEs) which have made profits in the last three years continuously and have positive net worth are eligible to be considered for grant of Miniratna status.

(b): As per available information, presently there are 69 Miniratna CPSEs as under.

**Miniratna Category -1 CPSEs**

1. Airports Authority of India
2. Antrix Corporation Limited
3. Balrner Lawrie & Co, Limited
4. Bharat Dynamics Limited
5. BEML Limited
6. Bharat Sanchar Nigam Limited
- 7 Bridge & Roof Company (India) Limited
8. Central Warehousing Corporation
9. Centraj Coalfields Limited
10. Chennai Petroleum Corporation Limited
11. Cochin Shipyard Limited
12. Container Corporation of India Limited
13. Dredging Corporation of India Limited
14. Engineers India Limited
15. Ennore Port Limited
16. Garden Reach Shipbuilders & Engineers Limited
17. Goa Shipyard Limited
18. Hindustan Copper Limited
19. HLL Lifecare Limited
20. Hindustan Newsprint Limited
21. Hindustan Paper Corporation Limited
22. Housing & Urban Development Corporation Limited
23. India Tourism Development Corporation Limited
24. Indian Railway Catering & Tourism Corporation Limited
25. IRCON International Limited
26. KIOCL Limited
27. Mazagaon Dock Limited
28. Mahanadi Coalfields Limited
29. Manganese Ore (India) Limited
30. Mangalore Refinery & Petrochemical Limited
31. Mishra Dhatu Nigam Limited
32. MMTC Limited
33. MSTC Limited
34. National Fertilizers Limited
35. National Seeds Corporation Limited
36. NHPC Limited
37. North Eastern Electric Power Corporation Limited
38. Northern Coalfields Limited
39. Numaligarh Refinery Limited
40. ONGC Videsh Limited
41. Pawan Hans Helicopters Limited

42. Projects & Development India Limited
43. Rashtriya Chemicals & Fertilizers Limited
44. RailTel Corporation of India Limited
45. RITES Limited
46. SJVN Limited
47. Security Printing and Minting Corporation of India Limited
48. South Eastern Coalfields Limited
49. State Trading Corporation of India Limited
50. Telecommunications Consultants India Limited
51. THDC India Limited
52. Western Coalfields Limited
53. WAPCOS Limited
- Miniratna Category-II CPSEs
54. Bharat Pumps & Compressors Limited
55. Broadcast Engineering Consultants (I) Limited
56. Central Mine Planning & Design Institute Limited
57. Ed.CIL (India) Limited
58. Engineering Projects (India) Limited
59. FCI Aravali Gypsum & Minerals India Limited
60. Ferro Scrap Nigam Limited
61. HMT (International) Limited
62. HSCC (India) Limited
63. India Trade Promotion Organisation
64. Indian Medicines & Pharmaceuticals Corporation Limited
65. M E C O N Limited
66. National Film Development Corporation Limited
67. National Small Industries Corporation Limited
68. PEC Limited
69. Rajasthan Electronics & Instruments Limited

(c) and (d): The concerned administrative Ministries/Departments are competent to grant Miniratna status to CPSEs under their respective administrative control after ensuring that the concerned CPSE(s) fulfil the laid down criteria in this regard